

DEMAND NO. 108—LOK SABHA

That a sum not exceeding Rs. 74,97,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963, in respect of 'Lok Sabha'.

DEMAND NO. 110—RAJYA SABHA

That a sum not exceeding Rs. 29,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963, in respect of 'Rajya Sabha'.

DEMAND NO. 111—SECRETARIAT OF THE VICE-PRESIDENT

That a sum not exceeding Rs. 61,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963, in respect of 'Secretariat of the Vice-President'.

17.01 hrs.

***APPROPRIATION (No. 2) BILL, 1962**

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated

Fund of India for the services of the financial year 1962-63."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

I also beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63, be taken into consideration."

I have nothing to say about it because this relates to all the Demands which have been sanctioned by the House.

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63 be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clauses 1 to 3, the Schedule the Enacting Formula and the Long Title were added to the Bill.

Shri Morarji Desai: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

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†Introduced/moved with the recommendation of the President.